

11

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For report of Liquidator – Liquidation	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd		Subramania m Aneetha, Liquidator	

ADVOCATE FOR PETITIONER/s:

Ms. SHUBHARANJINI - Advocate for Liquidators

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Shubharanjini, learned Counsel for the Liquidator through Video Conference.

Post the case on **05.02.2021**


MEMBER (T)


MEMBER (J)

Branda
Verified


Court Officer